

(b) to (e) According to the information furnished by the University Grants Commission, requests have been received from time to time for setting up of regional offices of the Commission. The Commission had considered a proposal to set up zonal offices at its meeting held on 18th December, 1989 and constituted a Committee has been asked to examine the proposal with reference to the role and activities envisaged for such regional offices vis-a-vis the State Councils of Higher Education to be established in States. The Committee has not yet submitted its report.

NTR for missiles at Baliapal in Orissa

42. SHRI BISHAMBHAR NATH PANDE: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Baliapal in Orissa was chosen as a most suitable place for National Testing Range for missiles but due to strong objections from local population the project was not executed;

(b) if so, whether the present Government of Orissa has suggested any alternative sites for shifting the project;

(c) if not, what steps Government are taking for fixing a testing range site; and

(d) whether the missile development and testing policy of Ministry of Defence has undergone any change recently?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (c) Based on the recommendations of an Expert Committee indicating Baliapal in Orissa as the suitable site. Government in 1985 had decided to set up the National Range there. The Government has received representations regarding the National Test Range at Baliapal and it is looking into them.

(d) No, Sir.

Falling of SLAB from Lord Jagannath Temple at Puri

43. SHRI KRISHNA KUMAR BIRLA: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the falling of a huge stone slab from the top of Lord Jagannath Temple at Puri in Orissa, recently;

(b) if so, whether Government have made any study to know the causes for the falling of the slab and whether the ancient temple has started crumbling;

(c) if so, what are the details thereof;

(d) what is the periodicity of visits by the Archaeological Survey of India to ensure its proper maintenance and preservation; and

(e) what steps have been taken for the maintenance and preservation of this historic and ancient temple?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Yes, Sir. A part of the amalaka from the top of Lord Jagannath Temple has fallen on 14.6.1990.

(b) and (c) The temple was examined in detail by the Expert Committee in July, 1990 with Special reference to the damage to the amalaka of the main temple. The committee have held that the following are the causes for the detachment and fall of a part of the amalaka, which is composed of several stone pieces: were (i) the inherent weakness and weathering of stone caused by salt laden winds, (ii) increase in weight of the amalaka due to the application of a thick coat of cement plaster in the part, and (iii) rusting of the iron dowels and the resultant increase in their volume. The ancient temple otherwise is in a good state of preservation.

(d) The Lord Jagannath Temple, Puri is inspected frequently by the expert and officials of the Archaeological Survey of India posted at Puri, Bhubaneswar, New Delhi and Dehra Dun to ensure its proper maintenance and preservation.

(e) The following steps have been taken to conserve this ancient temple complex.

(i) action has been initiated to conserve the damaged part of the amalaka.

(ii) removal of accretionary plaster from the surface of the main temple for exposing the sculptured surface as well as to locate cracks if any.

(iii) replacement of corroded iron clamps/dowels with non-corrosive ones wherever necessary from the temple structure.

(iv) grouting of cracks/fissures on the structure with suitable material.

(v) chemical cleaning and preservation.

(vi) providing watch and ward and supervisory/technical staff for the proper maintenance and preservation of the monument.

Violation of admission guidelines by Colleges in Delhi

44. SHRI KRISHNA KUMAR BIRLA: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the report which appeared in the Hindustan Times regarding utter disregard by the various Delhi Colleges of the guidelines/recommendations of the Advisory Committee for admission in Delhi University; and

(b) if so, what corrective measures have been taken by Government to rectify the injustice done to the students seeking admissions in the Colleges?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b) According to the information furnished by the University of Delhi, it is not true that the Colleges are showing utter disregard for guidelines/recommendations of the Advisory Committee for admissions in Delhi University. However, there have been cases of grievances of individual students regarding refusal of admission at different places. The University has set up a Grievances Committee for redressal of individual grievances of students in regard to admission in Colleges. The cases brought before the Committee have been examined in the light of the relevant provisions of the Rules and most of the grievances have been redressed.

नैनीताल में आयोजित कैम्प में एक एन. सी. सी. कैंडेट की मृत्यु

45. श्रीमती सूर्यकांत पाटील : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि डी.ए.वी. स्कूल, दिल्ली का राजेश कुमार नाम का एक एन. सी. सी. कैंडेट 30 मई, 1990 को नैनीताल में चल रहे एन. सी. सी. कैम्प के दौरान एक अन्य डूबते हुए कैंडेट को बचाने के प्रयास में अपनी जान से हाथ धो बैठा ; और

(ख) यदि हां, तो इस बहादुर कैंडेट के बेतुहारा माता पिता को सरकार ने क्या सहायता प्रदान की है और क्या वह उसे मरणोपरान्त बहादुरी पुरस्कार दिये जाने की प्रतिकारित करने का विचार रखती है ; यदि हां, तो उसका व्यौरा क्या है ?

रक्षा मंत्रालय में राज्य मंत्री (डा. राजा रमन्ना) : (क) जी, हां ।

(ख) अभी इस संबंध में कोई निर्णय नहीं लिया गया है ।